

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.4197
TO BE ANSWERED ON 18.07.2019**

SETTING UP OF THERMAL POWER PLANT IN TAMIL NADU

4197. SHRI T.R.V.S. RAMESH:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government proposes to set up a thermal power plant in Cuddalore region of Tamil Nadu and if so, the details thereof; and**
- (b) the total budget allocated and timeline fixed by the Government for setting up of thermal power plant in the said region?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b): After the enactment of Electricity Act 2003, generation of electricity has been de-licensed and Techno- Economic clearance of Central Electricity Authority (CEA) is not required for setting up of thermal power projects. Therefore, the proposals for thermal power projects are not being received in Ministry of Power/CEA. There is no proposal of Central Government to set up a Thermal Power Plant in Cuddalore region of Tamil Nadu.
